

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO.*405
TO BE ANSWERED ON: 21.08.2025

UDYAM SAKHI PORTAL

*405. SHRI SUKANTA KUMAR PANIGRAHI:
SHRI ANIL FIROJIYA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the objectives and scope of the Udyam Sakhi portal and the expenditure incurred in developing and maintaining the portal;
- (b) the number of women registered and benefited through the portal since its inception, State/UT-wise;
- (c) the steps taken to enhance the impact of the portal to benefit rural and backward districts, State/UT-wise;
- (d) the primary objectives, aims and policy mandate of the Khadi and Village Industries Commission (KVIC) in promoting rural industrialisation, self-reliance and traditional livelihoods across the country along with its major achievements during the last three years, State-wise;
- (e) the steps taken to expand grassroot-level training, skilling, skill development and capacity-building programmes in areas such as spinning, other village industries, weaving, pottery and beekeeping for rural youth and women, State-wise; and
- (f) the funding pattern, subsidies and marketing support being provided under the Prime Minister's Employment Generation Programme (PMEGP) and other schemes linked to the Khadi and Village Industries Commission (KVIC) to boost production, innovation and sustainable income generation at the village level?

ANSWER

MINISTER FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

- (a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. *405 FOR 21.08.2025 REGARDING “UDYAM SAKHI PORTAL”.

(a) to (c): Udyam Sakhi portal was launched in 2018 to provide information regarding financial schemes, policies and programmes of Ministry of Micro, Small and Medium Enterprises (MSMEs) to existing and prospective women entrepreneurs in the MSME sector.

The expenditure incurred for developing and maintaining of the Udyam Sakhi portal was borne by Institute for Design of Electrical Measuring Instruments (IDEMI), Mumbai, an autonomous body under Ministry of Micro, Small and Medium Enterprises. Since the inception of the portal, 4,535 women entrepreneurs have registered and benefited in the country.

Ministry of MSME has made sustained efforts towards inclusiveness and for promoting digital registration of women entrepreneurs, through its field offices and in coordination with State Governments and MSME associations. As a result of these efforts, enterprises owned by women constitute about 39% of the enterprises registered on Udyam/Udyam Assist portals.

(d): Khadi and Village Industries Commission (KVIC) is a statutory body under Ministry of MSME with the objectives of providing employment opportunities, promoting production of saleable articles to drive economic growth and promoting self-reliance among individuals. The function of KVIC is to plan, promote, facilitate, organise and assist in the establishment and development of Khadi and Village industries, including in rural areas, in coordination with related agencies. For the purpose, KVIC implements: (a) Khadi and Gramodyog Vikas Yojana consisting of Khadi Vikas Yojana (KVY) and Gramodyog Vikas Yojana (GVY).

Under KVY, through the following scheme components, rural industrialisation, self-reliance and traditional livelihoods across the country, including in rural areas is promoted:

- (i) Modified Market Development Assistance (MMDA) is given to producing Khadi Institutions and Khadi artisans, with a view to increasing the capacity of Khadi Institutions and income of Khadi artisans. State/UT-wise number of Khadi Institutions, Disbursement of funds and number of artisans benefitted under MMDA during the last three years is given at Annexure-I.
- (ii) Interest Subsidy Eligibility Certificate (ISEC) facilitates credit at concessional rate of interest through Banks as per requirement of the Khadi Institutions (KIs) for production of Khadi. State/UT-wise number of Khadi Institutions and disbursement of funds under ISEC Scheme in the last three years is given at Annexure-II.

Under GVV, KVIC provides training, toolkits and hand holding to rural and traditional artisans under various verticals of village industries like Mineral Based Industry, Agro Based and Food Processing Industry, Wellness and Cosmetic Industry, Handmade Paper, Leather and Plastic Industry, Rural Engineering and New Technology Industry, etc. State/UT-wise number of artisans trained and benefitted under GVV in the last three years is given at Annexure-III.

(e): KVIC provides Skill Development Training to artisans/entrepreneurs through Departmental Training Centers (Multi-Disciplinary Training Centers) and Non-Departmental Training Centers. These Training Centres impart training under various disciplines like weaving, spinning, village oil, palm gur, cane and bamboo, food processing, beekeeping, agarbatti making, popcorn making, air conditioner repair and maintenance, mobile repair, sewing machine operator, etc. To strengthen grassroots-level training and skill development, KVIC has engaged training partners to extend the reach of its initiatives to artisans in remote areas and villages. State/UT-wise number of persons trained under capacity building programme is given at Annexure-IV.

(f): Under the Prime Minister's Employment Generation Programme (PMEGP), beneficiaries can avail of Margin Money (MM) subsidy ranging from 15% to 35%, based on geographical and demographical criteria. MM subsidy under PMEGP is routed by KVIC through the Nodal Bank to the Financing Bank Branches and subsequently transferred to the beneficiary account after completion of lock-in period based on the outcome of the physical verification report.

PMEGP is a Central sector scheme, hence no State-wise allocation of budget is done. Funds are utilized based on loans sanctioned by financial institutions. Under the scheme, marketing support is provided to units for sale of their products through exhibitions, KVIC sales outlets and the e-commerce portal. To ensure the growth and development of micro enterprises thereby facilitating production, innovation and sustainable income generation, including at the village level, the following initiatives have been undertaken, among others:

- i. Awareness programmes, workshops and exhibitions organized in States/UTs including backward, underserved and underperforming areas with focus on special category.
- ii. Negative List has been modified to allow more activities such as dairy, poultry, animal husbandry, aquaculture, bee-keeping, sericulture, etc. under the scheme.
- iii. Applications from prospective beneficiaries accepted in 11 regional languages.
- iv. Free online Entrepreneurship Development Programme for prospective entrepreneurs.
- v. Inclusion of applicants from Aspirational districts and transgenders under Special Category, eligible for higher subsidy.

Annexure-I

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. *405 for answer on 21.08.2025.

State/UT-wise number of Khadi Institutions, Disbursement of funds and number of Artisans benefitted under Modified Market Development Assistance (MMDA)				
Sr. No.	State / UTs	Cumulative number of Khadi Institutions assisted in last 3 years	Cumulative Disbursement of Funds in last 3 years (Rs. in lakh)	Cumulative number of artisans benefitted in last three years
1.	Himachal Pradesh	5	16.42	138
2.	Punjab	13	66.60	704
3.	Haryana	154	5,130.86	57,192
4.	Delhi	9	66.33	924
5.	Rajasthan	115	1,974.26	13,181
6.	Uttarakhand	50	1,084.37	6,393
7.	Uttar Pradesh	552	13,313.97	1,26,976
8.	Chhattisgarh	20	1,629.22	3,174
9.	Madhya Pradesh	11	760.08	2,062
10.	Nagaland	3	15.78	45
11.	Manipur	5	14.90	130
12.	Assam	17	285.99	5,546
13.	Bihar	21	184.33	1,450
14.	West Bengal	866	13,602.15	73,155
15.	Jharkhand	19	146.14	679
16.	Odisha	82	573.75	2,346
17.	Gujarat	489	8,988.34	37,478
18.	Maharashtra	10	185.63	1,414
19.	Andhra Pradesh	250	2,203.20	10,608
20.	Telangana	4	41.24	698
21.	Karnataka	294	10,080.88	28,462
22.	Kerala	64	4,287.29	32,696
23.	Tamil Nadu	191	6,973.56	26,444
Total		3,244	71,812.87	4,31,895

Annexure-II

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. *405 for answer on 21.08.2025.

State/UT-wise number of Khadi Institutions and disbursement of funds under Interest Subsidy Eligibility Certificate (ISEC) Scheme			
Sr. No.	State / UTs	Cumulative number of Khadi Institutions in last 3 years	Cumulative disbursement of funds in last 3 years (Rs. in lakh)
1.	Jammu & Kashmir	199	110.41
2.	Himachal Pradesh	18	155.21
3.	Punjab	22	23.16
4.	Haryana	185	587
5.	Delhi	12	14.98
6.	Rajasthan	124	237.22
7.	Uttarakhand	111	520.26
8.	Uttar Pradesh	761	2,255.02
9.	Chhattisgarh	30	131.70
10.	Madhya Pradesh	12	30.53
11.	Assam	10	17.38
12.	Bihar	46	56.89
13.	West Bengal	885	1,222.23
14.	Jharkhand	4	6.38
15.	Odisha	121	51.97
16.	Gujarat	225	328.51
17.	Maharashtra	13	12.80
18.	Andhra Pradesh	258	314.98
19.	Telangana	1	36.98
20.	Karnataka	283	2,428.29
21.	Kerala	39	920.90
22.	Tamil Nadu	180	2,004.18
Total		3,539	11,467.07

Annexure-III

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. *405 for answer on 21.08.2025.

State/UT-wise number of artisans trained and benefitted under Gramodyog Vikas Yojana (GVY) during last three years		
Sr. No.	State/ Union Territories	Number of artisans
1	Jammu & Kashmir *	730
2	Himachal Pradesh	710
3	Punjab	560
4	Chandigarh (UT)	75
5	Haryana	1,674
6	Delhi	430
7	Rajasthan	3,300
8	Uttarakhand	715
9	Uttar Pradesh	6,064
10	Chhattisgarh	1,565
11	Madhya Pradesh	923
12	Sikkim	290
13	Arunachal Pradesh	940
14	Nagaland	900
15	Manipur	180
16	Mizoram	60
17	Tripura	88
18	Meghalaya	310
19	Assam	3,008
20	Bihar	2,511
21	West Bengal	1,745
22	Jharkhand	1,942
23	Odisha	2,551
24	Gujarat**	2,430
25	Maharashtra ***	3,435
26	Goa	240
27	Andhra Pradesh	1,651
28	Karnataka	3,065
29	Kerala****	675
30	Tamil Nadu	3,010
31	Telangana	1,560
	Under Panchgavya activities (RENTI)	212
	Total	47,549

Including * Ladakh, **Daman & Diu, *** Dadra & Nagar Haveli and
****Lakshadweep

Annexure-IV

Annexure referred to in reply to part (e) of Lok Sabha Starred Question No. *405 for answer on 21.08.2025.

State/UT-wise number of persons trained under Capacity Building Programme during last three years		
Sr. No.	State	Skill Development Programme(SDP)
1	New Delhi	3,277
2	Jammu & Kashmir	4,464
3	Rajasthan	1,955
4	Punjab	560
5	Haryana	297
6	Bihar	7,890
7	Jharkhand	2,018
8	Odisha	4,258
9	West Bengal	4,805
10	Assam	3,288
11	Arunachal Pradesh	322
12	Manipur	540
13	Meghalaya	397
14	Tripura	233
15	Mizoram	1,800
16	Nagaland	922
17	Andhra Pradesh	2,323
18	Telangana	6,470
19	Karnataka	8,498
20	Kerala	9,050
21	Tamil Nadu	10,701
22	Gujarat	270
23	Goa	10
24	Maharashtra	20,921
25	Chhattisgarh	2,542
26	Madhya Pradesh	5,578
27	Uttar Pradesh	9,949
28	Uttarakhand	5,082
Total		1,18,420